

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 01.09.2020**

**NOTICE**

**Take notice that the following matter listed on 01.09.2020 at 02:00 PM in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Review Application No.15 of 2020 in Comp. App (AT) (Ins) No. 1504 of 2019	Anubhav Anilkumar Agarwal Vs. Bank of India & Anr.	Mahesh Agarwal	Jayant Mehta

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**1. Notice Board**

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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**